

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:859
ANSWERED ON:29.11.2005
TRIBUNALS UNDER FOREIGNERS ACT
Subba Shri Moni Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Assam has lately submitted any proposal to Union Government for establishment of tribunals under the provisions of the Foreigners Act following the Supreme Court verdict for scrapping the Illegal Migrants (Determination by Tribunals) Act;
- (b) if so, the number and the location of the proposed Tribunals; and
- (c) the decision so far taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): Yes, Sir.

(b) & (c): The Government of Assam has proposed to set up additional tribunal in addition to existing 11 tribunals under the provisions of Foreigners (Tribunal) Order, 1964. The Government has already initiated the process to constitute these Tribunals.